

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29706/2024 BLAPL/10061/2024	RAMA @ RAMACHANDRA DARUA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BARI /12 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000041/2024
2	D-BLAPL/28680/2024 BLAPL/10062/2024	MANOJ KUMAR MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /270 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000123/2024
3	D-BLAPL/29694/2024 BLAPL/10063/2024	AKASH CHAND @ GUDU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /726 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001652/2024
4	D-BLAPL/28792/2024 BLAPL/10064/2024	RAMESH SARAF VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /201 /2024 JMFC, MURIBAHAL(Balangir) GR/0000192/2024
5	D-BLAPL/29689/2024 BLAPL/10065/2024	DILLIP BISWAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /295 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000081/2024
6	D-BLAPL/29647/2024 BLAPL/10066/2024	BIJAYA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /147 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000143/2024
7	D-BLAPL/29495/2024 BLAPL/10067/2024	BHIMA MADKAMI VS STATE OF ODISHA	SNEHASISH BEHERA VS	KALIMELA /79 /2016 DISTRICT AND SESSIONS JUDGE,MAL CT/0000053/2024
8	D-BLAPL/29641/2024 BLAPL/10068/2024	SIMANCHAL SETHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	HINJILI /331 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000332/2024
9	D-BLAPL/29605/2024 BLAPL/10069/2024	ARUNDHATI MALLICK VS STATE OF ODISHA	AKASH BHUYAN VS	SEMILLIGUDA /27 /2024 NAYADHIKARI GRAMYA NAYALAYA, GR/0000029/2024
10	D-BLAPL/29566/2024 BLAPL/10070/2024	BIKRAM MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /5 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000176/2024
11	D-BLAPL/29596/2024 BLAPL/10071/2024	PRASANTA BARIK @ TIKI VS STATE OF ODISHA	HARIPAD MOHANTY VS	MALGODOWN /38 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000012/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/28283/2024 BLAPL/10072/2024	SUKRA KIRSSAN VS STATE OF ODISHA	M. BALAJI RAO VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000045/2024
13	D-BLAPL/29472/2024 BLAPL/10073/2024	RAMESWAR MAHADU BAVSKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000075/2022
14	D-BLAPL/27073/2024 BLAPL/10074/2024	SOUMYA RANJAN MAHARANA VS STATE OF ODISHA	M BALAJI RAO VS	// SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2024
15	D-BLAPL/29103/2024 BLAPL/10075/2024	BIKASH CHANDRA ROUT@ TUTU ROUT VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0001223/2024
16	D-BLAPL/28396/2024 BLAPL/10076/2024	SATYABRATA MALLICK @ SATYA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	SALIPUR /76 /2024 A.D.J. SALIPUR(Cuttack) ST/0000041/2024
17	D-BLAPL/29645/2024 BLAPL/10077/2024	KUNA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /147 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000143/2024
18	D-BLAPL/29409/2024 BLAPL/10078/2024	AKASH DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /763 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001735/2024
19	D-BLAPL/28511/2024 BLAPL/10079/2024	RASMITA PADHI VS STATE OF ODISHA	SASMITA DAS VS	//0 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000473/2024
20	D-BLAPL/29186/2024 BLAPL/10080/2024	PRATIVA HANSDA VS STATE OF ODISHA	RAJJEET ROY VS	Maitri Vihar PS /371 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001507/2024
21	D-BLAPL/29158/2024 BLAPL/10081/2024	MUNNA MAHTO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /19 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000015/2021
22	D-BLAPL/29231/2024 BLAPL/10082/2024	DILLIP KUMAR KANHAR VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /207 /2024 ADDL.SESIONS JUDGE,KARANJIA(Ma...) Spl/0000013/2024
23	D-BLAPL/28640/2024	TIKESWAR MAHAR @ TIKASWAH MAHR @ KAPILAS MAHAR	GOKULANANDA SAHU	GAISILET /81 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10083/2024	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0000485/2024
24	D-BLAPL/29517/2024 BLAPL/10084/2024	JITESH KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
25	D-BLAPL/29737/2024 BLAPL/10085/2024	SALMAN KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	2(A)CC/0000013/2024 JHARSUGUDA /554 /2024
26	D-BLAPL/29549/2024 BLAPL/10086/2024	G.MADHAV RAO @ G. MADHAVA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPL JUDGE, KHALLIKOTE(Ganjam)
27	D-BLAPL/29666/2024 BLAPL/10087/2024	BUDHEI DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	2(A)CC/0000009/2024 BALLIGUDA /143 /2024
28	D-BLAPL/29558/2024 BLAPL/10088/2024	CHATUR BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	Spl/0000130/2024 UMERKOTE /250 /2024
29	D-BLAPL/29286/2024 BLAPL/10089/2024	JABIR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000028/2024
30	D-BLAPL/29634/2024 BLAPL/10090/2024	BISHNUPRIYA JAGADEVRAY VS STATE OF ODISHA	SARBESWAR BEHERA VS	GHASIPURA /311 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000598/2024
31	D-BLAPL/29594/2024 BLAPL/10091/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANAPUR P.S. /268 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000414/2024
32	D-BLAPL/28767/2024 BLAPL/10092/2024	DILLIP KUMAR ROUT @JAGA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MATHILI /150 /2024 J.M.F.C.,MATHILI(Malkangiri) GR/0000139/2024
33	D-BLAPL/28815/2024 BLAPL/10093/2024	BAPUN @ DASARATHI GHADEI VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	BARIPADA TOWN /481 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Malkangiri) CT/0000835/2024
34	D-BLAPL/29486/2024 BLAPL/10094/2024	KODANDA SAHU @KUNAL SAHU VS	SUKANTA KUMAR DALAI VS	ODAGAON /180 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000125/2024
				BHAWANIPATNA SADAR /64 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalhat)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/29497/2024 BLAPL/10095/2024	STATE OF ODISHA BIKASH PRADHAN VS STATE OF ODISHA	N. AYUSH KULRAJ VS	Spl/000009/2021 BAUNISUNI /134 /2024 SPECIAL JUDGE,BAUDH(Baudh)
36	D-BLAPL/29763/2024 BLAPL/10096/2024	STATE OF ODISHA SK. NIZAMUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/000084/2024 JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha)
37	D-BLAPL/29665/2024 BLAPL/10097/2024	STATE OF ODISHA SIKANDAR JAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	GR/0000565/2024 BHAWANIPATNA SADAR /169 /2024 AD-HOC A.D.J.(FTSC),BHAWANIPATNA
38	D-BLAPL/29564/2024 BLAPL/10098/2024	STATE OF ODISHA MITU @ MAHENDRA SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CT/0000394/2024 AUL /310 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap
39	D-BLAPL/29589/2024 BLAPL/10099/2024	STATE OF ODISHA VASU J. @ JANARDAN VASU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	Spl/000058/2024 S.P.(CID-CRL),CUTTACK /11 /2024 S.D.J.M.,BHUBANESWAR(Khordha)
40	D-BLAPL/29426/2024 BLAPL/10100/2024	STATE OF ODISHA SMRUTIRANJAN JENA VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	CT/0000399/2024 NIKIRAI /145 /2024 J.M.F.C,KENDRAPARA(Kendrapara)
41	D-BLAPL/28253/2024 BLAPL/10101/2024	STATE OF ODISHA BINAYAK ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000213/2024 NAYAPALLI P.S. /202 /2023 5TH ADDL.SESSIONS JUDGE, BBSR(Kh
42	D-BLAPL/29599/2024 BLAPL/10102/2024	STATE OF ODISHA SAGAR BHOI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	TR/0000284/2023 NIALI /36 /2024 J.M.F.C.,NIALI(Cuttack)
43	D-BLAPL/29804/2024 BLAPL/10103/2024	STATE OF ODISHA KAPILA KANHAR VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	GR/0000034/2024 BOUDH /120 /2023 SPECIAL JUDGE,BAUDH(Baudh)
44	D-BLAPL/29775/2024 BLAPL/10104/2024	STATE OF ODISHA DIPU @ SATYABRATA PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	Spl/0000079/2023 BALANGA /225 /2023 J.M.F.C.,NIMAPARA(Puri)
45	D-BLAPL/29766/2024 BLAPL/10105/2024	STATE OF ODISHA LUKESH NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0001156/2023 BELPARA /129 /2024 SPL.JUDGE PATNAGARH(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/30078/2024 BLAPL/10106/2024	NISHTALA VENKATA HARIHAR RAO @ N. V. HARIHAR RAO VS STATE OF ODISHA(VIG.)	JANMEJAYA KATIKIA VS	CUTTACK VIGILANCE /11 /2024 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/000027/2024
47	D-BLAPL/29623/2024 BLAPL/10107/2024	SANTOS SAHU @ BEDA @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHULPALI /141 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000815/2024
48	D-BLAPL/29734/2024 BLAPL/10108/2024	MUNA @ PAPU NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /111 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000526/2024
49	D-BLAPL/29781/2024 BLAPL/10109/2024	JITENDRA DAKUA VS STATE OF ODISHA	KABITA PATRA VS	TARASINGI /223 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000238/2023
50	D-BLAPL/29765/2024 BLAPL/10110/2024	LALCHAND NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000042/2024
51	D-BLAPL/29770/2024 BLAPL/10111/2024	GIRISH CHANDRA MALIK @ MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000324/2024
52	D-BLAPL/29618/2024 BLAPL/10112/2024	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001603/2024
53	D-BLAPL/29807/2024 BLAPL/10113/2024	DEBA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MAL CT/0000101/2022
54	D-BLAPL/29841/2024 BLAPL/10114/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh) 2(A)CC/0000098/2024
55	D-BLAPL/29810/2024 BLAPL/10115/2024	SURAJ SARKAR @ SURUJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /96 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000461/2024
56	D-BLAPL/29892/2024 BLAPL/10116/2024	PRADIP DASH @ PRADEEP KUMAR DASH VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	AIR FIELD P.S. /275 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000134/2024
57	D-BLAPL/29797/2024	MD. SALIM	PRATYUSHA NAIDU	TITILAGARH /354 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10117/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000058/2024
58	D-CMAPL/39031/2024 CMAPL/330/2024	RADHAMANI DASH VS PURNA CHANDRA DASH	ADV. VS	// ()
59	D-CMAPL/41214/2024 CMAPL/331/2024	PREMALATA MISHRA VS COMMISSIONER OF ENDOWMENTS, ORISSA, BHUBANESWAR,	SUSANTA KUMAR DASH VS	// ()
60	D-CMP/40990/2024 CMP/1103/2024	SITIKANTHA SUPKAR VS CHINMAYA BEHERA	PRAMOD KUMAR PADHEE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000192/2021
61	D-CMP/41659/2024 CMP/1104/2024	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),TALCHER(Anugul) IA/0000046/2022
62	D-CMP/41809/2024 CMP/1105/2024	KAMALINI PUJHARI VS SUSHANTA KUMAR PANDA	RAMA CHANDRA RATH VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000122/2022
63	D-CMP/38376/2024 CMP/1106/2024	HATI SETHI VS MARKANDA MOHANTY	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (JR DIV), BASTA(Baleshwar) CS/0000021/2020
64	D-CMP/41867/2024 CMP/1107/2024	BANDITA SAHOO VS ANIL KUMAR NAYAK	BIPLAB KUMAR DASH VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000513/2021
65	D-CMP/41835/2024 CMP/1108/2024	SAKTI KUMAR DAS VS SUMITA DAS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) EC/0000024/2024
66	D-CMP/42066/2024 CMP/1109/2024	PARBATIMANI PRADHAN VS KRUPASINDHU PRADHAN	PRATAP KESHORI DEY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001217/2013
67	D-CMP/38218/2024 CMP/1110/2024	MANMATH KUMAR SWAIN VS SANTILATA SENA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) IA/0000049/2022
68	D-CMP/40390/2024 CMP/1111/2024	DHARANIDHAR PANDA VS	SIDHARTHA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/40787/2024 CMP/1112/2024	JITENDRA MOHAN PANDA NIRANJAN GIRI VS MADAN MOHAN JEW MARFAT	BISWAJIT MOHAPATRA VS	CVREV/0000003/2024 // CIVIL JUDGE (JD),BALASORE(Baleswar)
70	D-CMP/42088/2024 CMP/1113/2024	HIMADRINATH PANDA VS TANAYA PRAHARAJ	DWARIKA PRASAD MOHANTY VS	CS/0000846/2001 // CIVIL JUDGE (SD),DHARAMGARH(Kala)
71	D-CMP/40759/2024 CMP/1114/2024	UMESH CHANDRA MISHRA VS SURAMA JENA	JYOTI RANJAN DEO VS	CS/0000178/2022 // CIVIL JUDGE (JD),BHADRAK(Bhadrak)
72	D-CMP/41795/2024 CMP/1115/2024	JAYANTA KUMAR LENKA VS DURGA MAJHI	GOPINATH MISHRA VS	CS/0000181/2012 // CIVIL JUDGE (SD),BALASORE(Baleswar)
73	D-CMP/42034/2024 CMP/1116/2024	KANHU CHARAN SRICHANDAN VS KAILASINI RAUTRAY	ANANTA NARAYAN PATTANAYAK VS	IA/0000501/2023 // CIVIL JUDGE (SD),KHURDA(Khordha)
74	D-CONTC/38641/2024 CONTC/7146/2024	BAISAKHU HARIJAN VS PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI	ADV. VS	// () //
75	D-CONTC/41324/2024 CONTC/7147/2024	LOKANATH SABAT VS ARAVIND AGARWAL, COMMNR. CUM SECY.,HIGHER EDUCATION DEPT.	ADV. VS	// () //
76	D-CONTC/41763/2024 CONTC/7148/2024	MAHESWAR BISOYI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// () //
77	D-CONTC/42197/2024 CONTC/7149/2024	ARUN KUMAR MAHAKUDA VS DIBYA JYOTI PARIDA, COLLECTOR CUM D.M,GANJAM	ADV. VS	// () //
78	D-CONTC/42205/2024 CONTC/7150/2024	PRIYANKA GOUDA VS DIBYA JYOTI PARIDA, COLLECTOR-CUM-D.M, GANJAM	ADV. VS	// () //
79	D-CONTC/41403/2024 CONTC/7151/2024	DEBENDRA KUMAR KHATUA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/42056/2024 CONTC/7152/2024	PRATAP KUMAR RATH VS ARAVIND AGRAWAL, IAS	SAIBRATA RATH VS	// 0 //
81	D-CONTC/42061/2024 CONTC/7153/2024	INDRAMANI PRADHAN VS CHITTA RANJAN ROUT, DIVISIONAL ASST. LABOUR COMMNR.NAYAGARH	ADV VS	// 0 //
82	D-CONTC/42074/2024 CONTC/7154/2024	KANHU CHARAN JENA VS BANASHREE MALLICK, SECY., UNITED PURI NIMAPARA CENTRAL CO-OP BANK LTD,PURI	ADV. VS	// 0 //
83	D-CONTC/42094/2024 CONTC/7155/2024	PRAFULLA NAYAK VS CHITTA RANJAN ROUT, DIVISIONAL ASST. LABOUR COMMNR.,NAYAGARH	ADV VS	// 0 //
84	D-CONTC/42096/2024 CONTC/7156/2024	BASANTI PRADHAN VS CHITTA RANJAN ROUT,DIVISIONAL ASST. LABOUR COMMNR.,NAYAGARH	ADV VS	// 0 //
85	D-CONTC/42179/2024 CONTC/7157/2024	CHANDRAKANTA PRUSTY VS NITISH TRIPATHY, OAS(A)(SB)	BIBHUTI BHUSAN SWAIN VS	// 0 //
86	D-CONTC/42190/2024 CONTC/7158/2024	DILLIP KUMAR BISWAL VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
87	D-CONTC/42348/2024 CONTC/7159/2024	SHADAB IQBAL BAIG VS ASHOK KUMAR, COMMANDANT, G.O. EN.T.T. SECTION	ADV. VS	// 0 //
88	D-CONTC/42337/2024 CONTC/7160/2024	RAKESH BARIK VS MANOJ KUMAR DASH, COMMANDANT OF O.S.A.P, 1ST BTN. DHENKANAL	ADV. VS	// 0 //
89	D-CONTC/41806/2024 CONTC/7161/2024	BAIJANTI NATH VS SALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/42322/2024 CONTC/7162/2024	PRASADINI MOHANTY VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
91	D-CONTC/42331/2024	GOBARDHAN GOUDO	BIKRAM CHANDRA GHADAI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7163/2024	VS SUSABTA KUMAR DAS, CDMO, KORAPUT	VS	() //
92	D-CONTC/42350/2024 CONTC/7164/2024	KISHORE CHANDRA DAS VS RAJASHREE PATTNAIK, DEO, NAYAGARH	ADV. VS	// () //
93	D-CONTC/37394/2024 CONTC/7165/2024	APARTI CHARAN GIRI VS ASWATHY S., IAS	ADV. VS	// () //
94	D-CONTC/38653/2024 CONTC/7166/2024	PARBATI MALIK VS ASWATHY S., I.A.S	ADV. VS	// () //
95	D-CONTC/42212/2024 CONTC/7167/2024	MANOJ KUMAR MANSINGH VS ARVIND AGARWAL, I.A.S,	ADV. VS	// () //
96	D-CRLA/28826/2024 CRLA/981/2024	CHANDRA@CHANDRAKANTA DALABEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /320 /2022 A.D.J.,BOLANGIR(Balangir) Spl/0000016/2023
97	D-CRLA/29064/2024 CRLA/982/2024	DEBASIS DASH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NANDIPADA /123 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujh) ST/0000008/2021
98	D-CRLA/26478/2024 CRLA/983/2024	ALOK PRADHAN@JAGU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GURUDIJHATIA /36 /2022 ADDL.SESIONS JUDGE,ATHAGARH(C) ST/0000008/2023
99	D-CRLA/29505/2024 CRLA/984/2024	PABITRA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /127 /2019 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI(C) ST/0000035/2022
100	D-CRLA/29607/2024 CRLA/985/2024	MANGULI CHARAN MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /289 /2021 AD HOC ADDITIONAL SESSIONS JUDGE, TR/0000478/2021
101	D-CRLA/29757/2024 CRLA/986/2024	GURUCHARAN PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	TIKAYATPALI /33 /2024 ADDL.SESIONS JUDGE,BONAI(Sundargarh) Spl/0000003/2024
102	D-CRLMA/29386/2024 CRLMA/174/2024	MUKTIKANTA SAHOO VS	GYANENDRA KUMAR PARIDA VS	DHARMASALA /686 /2022 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/29280/2024 CRLMC/3796/2024	STATE OF ODISHA LOHIT CHHACHHAN VS	NILAKANTHA DAS VS	// / /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000015/2021
104	D-CRLMC/29581/2024 CRLMC/3797/2024	STATE OF ODISHA ASHIS KUMAR NAYAK VS	DEBASIS NAYAK VS	SALIPUR /62 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) CRMC/0000057/2022
105	D-CRLMC/29635/2024 CRLMC/3798/2024	SUBHASHREE PRADHAN RAMAKANTA SAMANTARAY VS	SUDARSAN BEHERA VS	RANPUR /81 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000135/2023
106	D-CRLMC/28823/2024 CRLMC/3799/2024	STATE OF ODISHA K. SOMAIAH VS	BIJAYA KUMAR BEHERA 1 VS	MAHILA (BERHAMPUR) /52 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000914/2016
107	D-CRLMC/29388/2024 CRLMC/3800/2024	STATE OF ODISHA A.BHIKARI @ T.JHDHISTIRA PATRA VS	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /159 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000402/2023
108	D-CRLMC/29750/2024 CRLMC/3801/2024	STATE OF ODISHA RAJU @ RAJESH KUMAR SAHOO VS	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /95 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000176/2023
109	D-CRLMC/29762/2024 CRLMC/3802/2024	STATE OF ODISHA SAROJ KUMAR MISHRA VS	ARIJEET MISHRA VS	KHALLIKOTE /160 /2016 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000366/2016
110	D-CRLMC/26369/2024 CRLMC/3803/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	TAPAN KUMAR MANDAL VS	KHAJURIPADA /74 /2021 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI CT/0000314/2021
111	D-CRLMC/29629/2024 CRLMC/3804/2024	STATE OF ODISHA REBATI SETHY VS	PANCHANAN PANIGRAHI VS	KALINGA NAGAR /140 /2007 G.N CUM J.M.F.C., SUKINDA(Jajapur) GR/0000488/2007
112	D-CRLMC/28977/2024 CRLMC/3805/2024	STATE OF ODISHA MANJULATA NAYAK VS	SIDHESWAR RATH VS	LALBAG /30 /2022 J.M.F.C.,SALIPUR(Cuttack) ICC/0000146/2022
113	D-CRLMC/29656/2024 CRLMC/3806/2024	KAILASH CHANDRA SAHU MITU SAHOO@MOHAN VS	HIMANSHU BHUSAN DASH VS	MALGODOWN /84 /2015 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000898/2015
		STATE OF ODISHA		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/29450/2024 CRLMC/3807/2024	DIPTI PRAKASH RATH @DIPTI PRASAD RATH VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	BALASORE VIGILANCE /59 /2000 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000059/2000
115	D-CRLMC/29003/2024 CRLMC/3808/2024	KUMUDINI SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BEGUNIA P.S. /440 /2023 J.M.F.C.,BEGUNIA(Khordha) GR/0001279/2023
116	D-CRLMC/29592/2024 CRLMC/3809/2024	MANOJ PATNAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	barpalli /7 /2010 J.M.F.C,BARPALLI(Bargarh) GR/0000007/2010
117	D-CRLMC/29743/2024 CRLMC/3810/2024	BABULI HANSDAH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CHANDAKA P.S. /208 /2021 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000392/2021
118	D-CRLMC/29111/2024 CRLMC/3811/2024	SONU KHAN@SK. ALLAUDIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LAXMISAGAR P.S. /94 /2018 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000795/2018
119	D-CRLMC/29953/2024 CRLMC/3812/2024	SURESH KUMAR SHARMA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	INDUASTRIAL,NISA /13 /2016 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPADA GR/0000101/2016
120	D-CRLMC/29353/2024 CRLMC/3813/2024	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANCHESWAR P.S. /523 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001539/2023
121	D-CRLMC/29959/2024 CRLMC/3814/2024	BISWAMOHAN DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARIPADA TOWN /209 /2005 ASSISTANT SESSION JUDGE(STC)BARIPADA ST/0000968/2005
122	D-CRLMP/28296/2024 CRLMP/1378/2024	PRATIMA BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	/ /0 (//
123	D-CRLMP/29787/2024 CRLMP/1379/2024	MANJULATA DAS VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	/ /0 (//
124	D-CRLMP/24269/2024 CRLMP/1380/2024	SOUDAMINI MAHAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 (//
125	D-CRLMP/27916/2024	SANJULATA ROUT	ARJUNA CHARANA BEHERA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1381/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/28717/2024 CRLMP/1382/2024	NIBEDITA BHOI VS SANTOSH KUMAR SAHOO	SATYA NARAYAN MISHRA 4 VS	//0 JMFC, BODEN(Nuapada) CMC/000020/2024
127	D-CRLMP/29470/2024 CRLMP/1383/2024	GODABARI BARAI VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	RENGALI (SAMBALPUR) /77 /2024 () //
128	D-CRLREV/28894/2024 CRLREV/569/2024	UMESH MANGARAJ VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /178 /2024 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/000010/2024
129	D-CRLREV/29711/2024 CRLREV/570/2024	SANDAKA LAXMIKANTA@ LAXMIKANTAMMA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /387 /2023 C.J.,S.D.(WOMEN'S COURT) CUM A.S.J., ST/000045/2024
130	D-CRLREV/29713/2024 CRLREV/571/2024	KALIA NAHAK VS STATE OF ODISHA	ABHIJIT DAS VS	CHATRAPUR /110 /2017 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000107/2017
131	D-CRLREV/27616/2024 CRLREV/572/2024	PRAMOD @ DHOBA BISOI VS STATE OF ODISHA	ASHOK DAS VS	MOHANA /33 /2017 DISTRICT AND SESSIONS JUDGE,GAJA CRA/000011/2018
132	D-CRLREV/25577/2024 CRLREV/573/2024	SARASWATI JANI VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /291 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL CRA/000011/2024
133	D-CRLREV/27805/2024 CRLREV/574/2024	BISWAJIT PATNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /372 /2018 A.D.J.,BHUBANESWAR(Khordha) CT/0000156/2019
134	D-CRLREV/29125/2024 CRLREV/575/2024	RAMESH CHANDRA CHOUDHURY@MAJHI VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	KORAPUT VIGILANCE /35 /2009 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/000035/2009
135	D-CRLREV/29865/2024 CRLREV/576/2024	PITAMBAR DASH VS SULACHANA DAAS	SANGRAM KUMAR DAS VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/000013/2022
136	D-CRP/42068/2024 CRP/39/2024	GOURANGA CHARAN SAMANTARAI VS	ABINASH ROUTRAY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/41502/2024 FAO/463/2024	SURA PRATAP ROUTRAY GITANJALI SABAR VS UNION OF INDIA	SATYABAN SAHOO VS	Tc/0000004/2012 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
138	D-FAO/42049/2024 FAO/464/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD, CUTTACK VS LINA CHOUDHURY	PRAKASH KUMAR MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST. COMMISSIONER EC/0000289/2019
139	D-ITA/37792/2024 ITA/27/2024	BICHITRANANDA ROUT VS THE INCOME TAX OFFICER,CUTTACK	BIJAY PANDA VS	// INCOME TAX APPEALATE TRIBUNAL,CUTTACK IT/0000060/2024
140	D-ITA/40827/2024 ITA/28/2024	PANKAJ GUPTA VS PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	SUMIT LAL VS	// ()
141	D-JCRLA/29719/2024 JCRLA/161/2024	DILA@CHITTARANJAN KHUNTIA VS STATE OF ODISHA	ADV. VS	KISHORENAGAR /114 /2007 3RD ADJ,CUTTACK(Cuttack) ST/0000502/2010
142	D-JCRLA/29720/2024 JCRLA/162/2024	RAMJAN KHAN VS STATE OF ODISHA	ADV. VS	KHANDAGIRI P.S. /496 /2018 AD HOC ADDITIONAL SESSIONS JUDGE TR/0002633/2018
143	D-JCRLA/30096/2024 JCRLA/163/2024	RAMESH @ CHINTAMANI BEHERA VS STATE OF ODISHA	ADV. VS	SEA BEACH /26 /2015 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE TR/0000100/2023
144	D-MACA/37459/2024 MACA/1006/2024	M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS NIRJHARANI DAS	ADAM ALI KHAN VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001011/2016
145	D-MACA/41002/2024 MACA/1007/2024	BAPUN BHOI@BUPUN BHOI VS PRADIP BISI	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000054/2022
146	D-MACA/41537/2024 MACA/1008/2024	PRASIDHA KUMAR DAS VS LALIT GOUD	SUSHANTA KUMAR JOSHI VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahandi) Mac/0000020/2018
147	D-MACA/37463/2024 MACA/1009/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS MAMATA SWAIN	ADAM ALI KHAN VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000768/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/41029/2024 MACA/1010/2024	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD,ANGUL VS BANABIHARI SAMAL	SUBRAT SATPATHY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000117/2021
149	D-MACA/37958/2024 MACA/1011/2024	THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS BHABANI SHANKAR BAGH	AUROVINDA MOHANTY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000032/2018
150	D-MACA/41027/2024 MACA/1012/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SHARMILA DAS	SUBRAT SATPATHY VS	// III MACT,BALASORE(Baleshwar) Mac/0000374/2017
151	D-MACA/42166/2024 MACA/1013/2024	HARIHAR APAT VS RASHMI RANJAN NANDA	PRADEEP KUMAR MISHRA VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000085/2022
152	D-MACA/41518/2024 MACA/1014/2024	A. SAROJINI VS BHUBANESWAR, PURI, TRANSPORT SERVICE LTD., BBSR	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000024/2012
153	D-MACA/37408/2024 MACA/1015/2024	KALU CHARAN HANSDAH VS TRILOCHAN PATRA	DEBASISH PATNAIK VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000006/2022
154	D-MACA/42200/2024 MACA/1016/2024	BISHNUPRIYA PALA VS SUMAN KUMAR DASH	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000072/2023
155	D-MATA/39337/2024 MATA/355/2024	TAPASWINI PALEI @ BARIK VS MINAKETAN PALEI	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000176/2017
156	D-MATA/42209/2024 MATA/356/2024	RATIKANTA MISHRA VS CHULBULI PANDA	SUSANTA SEKHAR PARIDA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000082/2020
157	D-MATA/41088/2024 MATA/357/2024	JYOTI REKHA MANDAL VS AMIT KUMAR DANDAPAT	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000009/2021
158	D-MATA/41604/2024 MATA/358/2024	PRASAD BEHERA VS URMILA BEHERA	ANUP KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL(D CP/0000065/2023
159	D-RPFAM/38408/2024	SUBASH CHANDRA NAYAK	TAPAN KUMAR MANDAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RPFAM/279/2024	VS JHULIMA PRADHAN	VS	JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000050/2021
160	D-RSA/35668/2024 RSA/351/2024	PRAMOD BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE(SD),PHULBANI(Kandhama TA/0000010/2001
161	D-RSA/42112/2024 RSA/352/2024	NARAYAN CHANDRA MANDAL VS SITAKANTHA PAHADI	BIBEKANANDA BHUYAN VS	// ADDL SESSIONS JUDGE, KUJANG(Jagat RFA/0000008/2022
162	D-RVWPET/35134/2024 RVWPET/236/2024	JHASAKETAN SAHOO VS STATE OF ODISHA	SRIDHAR RATH VS	// (//
163	D-RVWPET/37468/2024 RVWPET/237/2024	SASMITA JENA VS PHULAMANI BEWA	JAGAJIBAN PRADHAN VS	// (//
164	D-TRP(C)/42176/2024 TRP(C)/309/2024	ANITA RANA VS JIBAN SANGRAM RANA	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000139/2024
165	D-TRP(C)/42217/2024 TRP(C)/310/2024	SNEHALATA NAYAK VS SURYAMANI NAYAK	ASHOK KUMAR PRADHAN VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000037/2024
166	D-TRP(C)/42226/2024 TRP(C)/311/2024	SUSHREE SAUBHAGYANANDINI VS SURESH KUMAR PRUSTY	DURGA PRASAD SWAIN VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000526/2024
167	D-TRP(C)/42330/2024 TRP(C)/312/2024	KRISHNA PRIYA BARAL VS SANJIB KUMAR BHATTA	PRABIR KUMAR RAY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000137/2022
168	D-TRPCRL/25559/2024 TRPCRL/89/2024	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000472/2018
169	D-WA/41881/2024 WA/2702/2024	STATE OF ODISHA VS PREMSUNDAR DASH	SANGRAM JENA,A.G.A VS	// (//
170	D-WA/41948/2024 WA/2703/2024	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR VS	SASWAT KUMAR DAS VS	// (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/41972/2024 WA/2704/2024	DR. SUSANTA KUMAR DAS STATE OF ODISHA VS NARAYAN CHANDRA MAHALIK	AMIYA KUMAR MISHRA,A.G.A VS	// // 0 //
172	D-WA/41973/2024 WA/2705/2024	STATE OF ODISHA VS PRAFULLA KUMAR PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
173	D-WA/37984/2024 WA/2706/2024	BISWAMBAR PATRO VS UTKAL GRAMEEN BANK,BALANGIR	UMAKANT SAHOO VS	// 0 //
174	D-WA/42015/2024 WA/2707/2024	STATE OF ODISHA VS SUBASH CHANDRA MISHRA	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
175	D-WA/42008/2024 WA/2708/2024	STATE OF ODISHA VS SACHINDRANATH BHOI	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
176	D-WA/42122/2024 WA/2709/2024	STATE OF ODISHA VS ATUL KUMAR JENA	DEBASIS NAYAK, A.G.A. VS	// 0 //
177	D-WA/42009/2024 WA/2710/2024	STATE OF ODISHA VS G REVATHI	BIPLAB MOHANTY,A.G.A VS	// 0 //
178	D-WA/42120/2024 WA/2711/2024	STATE OF ODISHA VS DEBASIS PARIDA	DEBASIS NAYAK, A.G.A. VS	// 0 //
179	D-WA/42124/2024 WA/2712/2024	STATE OF ODISHA VS BIPIN BIHARI MISHRA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
180	D-WA/42121/2024 WA/2713/2024	STATE OF ODISHA VS ANURADHA CHOUDHURY	SANGRAM JENA, A.G.A. VS	// 0 //
181	D-WP(C)/40186/2024 WP(C)/24780/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/41401/2024 WP(C)/24781/2024	SUSHIL LAKRA VS COLLECTOR, SUNDERGARH	SOUMENDRA PATTANAIAK VS	// 0 //
183	D-WP(C)/41551/2024 WP(C)/24782/2024	AUTHORIZED OFFICER, URBAN COOPERATIVE BANK LTD, CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR	MILAN KANUNGO VS	// 0 //
184	D-WP(C)/41599/2024 WP(C)/24783/2024	RAJENDRA NATH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
185	D-WP(C)/41600/2024 WP(C)/24784/2024	KAMALA MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
186	D-WP(C)/41801/2024 WP(C)/24785/2024	BIBHISANA MUDULI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
187	D-WP(C)/41886/2024 WP(C)/24786/2024	M/S SRI GOPAL STORE, SAMBALPUR VS ASSESSING OFFICER, ASSESSMENT UNIT NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
188	D-WP(C)/42004/2024 WP(C)/24787/2024	DURYODHAN MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
189	D-WP(C)/42052/2024 WP(C)/24788/2024	CHANDAN PRASAD MOHAPATRA VS ODISHA GRAMYA BANK, BBSR	SAMEER KUMAR DAS VS	// 0 //
190	D-WP(C)/41900/2024 WP(C)/24789/2024	MINA DANDSENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
191	D-WP(C)/40978/2024 WP(C)/24790/2024	BHUMISUTA SAHU VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
192	D-WP(C)/41046/2024 WP(C)/24791/2024	GANESH CHANDRA MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
193	D-WP(C)/41179/2024	RAMA CHANDRA PATRA	RAMA CHANDRA JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24792/2024	VS STATE OF ORISSA	VS	0 //
194	D-WP(C)/41989/2024 WP(C)/24793/2024	AMULYA KUMAR PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
195	D-WP(C)/41355/2024 WP(C)/24794/2024	RABINDRA NATH MISTRY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
196	D-WP(C)/42198/2024 WP(C)/24795/2024	PRATAP CHANDRA ROUT VS R.T.A, ANGUL	KHIROD CHANDRA MAJHI VS	// 0 //
197	D-WP(C)/41607/2024 WP(C)/24796/2024	AMIT KUMAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
198	D-WP(C)/41792/2024 WP(C)/24797/2024	AKSHAYA DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
199	D-WP(C)/41990/2024 WP(C)/24798/2024	RAJASHREE GOUDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
200	D-WP(C)/42202/2024 WP(C)/24799/2024	ASHWINI KUMAR BIDYADHAR VS R.T.O., BARBIL	KHIROD CHANDRA MAJHI VS	// 0 //
201	D-WP(C)/41630/2024 WP(C)/24800/2024	M/S. GYANENDRA KUMAR ROUSTRAY VS UNION OF INDIA	MANAS RANJAN BEHERA VS	// 0 //
202	D-WP(C)/41726/2024 WP(C)/24801/2024	JAY PRAKASH SHARMA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
203	D-WP(C)/40779/2024 WP(C)/24802/2024	MAHESWAR BHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
204	D-WP(C)/41884/2024 WP(C)/24803/2024	LAXMIKANTA NATH VS	PITAMBAR PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/41971/2024 WP(C)/24804/2024	STATE OF ODISHA TUSARA KANTA BEHERA VS	SRINIVAS MOHANTY VS	// // ()
206	D-WP(C)/41530/2024 WP(C)/24805/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	SURYA PRAKASH MANAGARAJ VS	// // ()
207	D-WP(C)/42149/2024 WP(C)/24806/2024	STATE OF ODISHA TRILOCHAN SAHU VS	SHAKTI DATTA TRIPATHY VS	// // ()
208	D-WP(C)/42076/2024 WP(C)/24807/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA SOBHA PANDEY VS	GOUTAM CHARAN ROUT VS	// // ()
209	D-WP(C)/42157/2024 WP(C)/24808/2024	THE CHIEF MANAGER LIC HOUSING FINANCE LTD.,BBSR PADMANAVA PATRA VS	LALITENDU MOHAPATRA VS	// // ()
210	D-WP(C)/37855/2024 WP(C)/24809/2024	SNEHALATA PATRA @ BISOI RIJEDI PRADHAN VS	BYOMAKESH TRIPATHY VS	// // ()
211	D-WP(C)/42292/2024 WP(C)/24810/2024	COMMISSIONER, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR ALOK KUMAR BHUTIA VS	PRAHALLAD KUMAR SINHA VS	// // ()
212	D-WP(C)/40724/2024 WP(C)/24811/2024	STATE OF ODISHA JAYANTI DHAL VS	RANJIT SAMAL VS	// // ()
213	D-WP(C)/38823/2024 WP(C)/24812/2024	STATE OF ODISHA JATINDRA KUMAR PARIDA VS	DURGA PRASAD PRADHAN VS	// // ()
214	D-WP(C)/41658/2024 WP(C)/24813/2024	STATE OF ODISHA DAMAYANTI MUNDA VS	PRASANTA KUMAR PANDA VS	// // ()
215	D-WP(C)/41462/2024 WP(C)/24814/2024	STATE OF ODISHA ASIT BISWAL VS	SUBAS CHANDRA DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/40713/2024 WP(C)/24815/2024	DIPAK KUMAR HOTA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
217	D-WP(C)/41460/2024 WP(C)/24816/2024	SASMITA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
218	D-WP(C)/40805/2024 WP(C)/24817/2024	BHAGABAN MALLIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
219	D-WP(C)/41605/2024 WP(C)/24818/2024	RAJANIKANTA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	D-WP(C)/41919/2024 WP(C)/24819/2024	SASMITA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
221	D-WP(C)/41268/2024 WP(C)/24820/2024	ALIVA DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
222	D-WP(C)/41834/2024 WP(C)/24821/2024	PITAMBAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
223	D-WP(C)/41161/2024 WP(C)/24822/2024	M/S BANSAL INFRASTRUCTURE VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
224	D-WP(C)/42165/2024 WP(C)/24823/2024	SADHU CHANDRA @ CHARAN TURUK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
225	D-WP(C)/41354/2024 WP(C)/24824/2024	RAMA CHANDRA DAS VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
226	D-WP(C)/41864/2024 WP(C)/24825/2024	BISWA RANJAN NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
227	D-WP(C)/41368/2024	BIBEKANANDA BEHERA	BIKASH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24826/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/42297/2024 WP(C)/24827/2024	KABITARANI KAR VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
229	D-WP(C)/41589/2024 WP(C)/24828/2024	PRASADI KAMPA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
230	D-WP(C)/42043/2024 WP(C)/24829/2024	BHOBANI OJHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
231	D-WP(C)/41590/2024 WP(C)/24830/2024	BIPIN BIHARI BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/41594/2024 WP(C)/24831/2024	DURGAMADHAB BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
233	D-WP(C)/38221/2024 WP(C)/24832/2024	MANGU MINZ VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
234	D-WP(C)/42323/2024 WP(C)/24833/2024	JANAKI RAY BAGEL VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
235	D-WP(C)/41596/2024 WP(C)/24834/2024	JATRAKAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
236	D-WP(C)/38763/2024 WP(C)/24835/2024	SAROJINI DANDSENA VS MAHANADI COAL FIELD LTD.,SAMBALPUR	SISIR DAS VS	// 0 //
237	D-WP(C)/41956/2024 WP(C)/24836/2024	AYUSH KANUNGO VS CENTRAL BOARD OF SECONDARY EDUCATION(CBSE), DELHI	DR. JITENDRA KUMAR LENKA VS	// 0 //
238	D-WP(C)/41323/2024 WP(C)/24837/2024	RAMESH CHANDRA SAHU VS	SANATAN DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41453/2024 WP(C)/24838/2024	STATE OF ODISHA MALATI BEHERA VS	SUBAS CHANDRA DAS VS	// // 0
240	D-WP(C)/42059/2024 WP(C)/24839/2024	STATE OF ODISHA ROJALIN OJHA VS	BIGYAN KUMAR SHARMA VS	// // 0
241	D-WP(C)/41764/2024 WP(C)/24840/2024	STATE OF ODISHA GAON SATHI MATE SANGHA MILITA KRIYANUSTHAN COMMITTEE, ODISHA PRADESH VS	SUKABBAR KUMAR DALAI VS	// // 0
242	D-WP(C)/42284/2024 WP(C)/24841/2024	UNION OF INDIA PRASANTA KUMAR CHATTERJEE VS	SUSANTA KUMAR DASH VS	// // 0
243	D-WP(C)/42180/2024 WP(C)/24842/2024	CANARA BANK, CHANDI CHHAK BRANCH, CUTTACK PRIYANANDA SAMANTARAY VS	GOPABANDHU DASH VS	// // 0
244	D-WP(C)/42147/2024 WP(C)/24843/2024	THE CHAIRPERSON, DEBTS RECOVERY APPELLATE TRIBUNAL, KOLKATA SANYASI DAS VS	SHAKTI DATTA TRIPATHY VS	// // 0
245	D-WP(C)/42294/2024 WP(C)/24844/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, KHORDHA UKIA MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
246	D-WP(C)/42047/2024 WP(C)/24845/2024	STATE OF ORISSA DHANANJAYA KAR VS	KUNAL KUMAR SWAIN VS	// // 0
247	D-WP(C)/42148/2024 WP(C)/24846/2024	STATE OF ODISHA CHIRANJIBI BEHERA VS	SHAKTI DATTA TRIPATHY VS	// // 0
248	D-WP(C)/41275/2024 WP(C)/24847/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR ALIVA DAS VS	RAGHUNATH BISWAL VS	// // 0
249	D-WP(C)/41342/2024 WP(C)/24848/2024	STATE OF ODISHA BRUNDABAN PANDA VS	SARAT KUMAR ACHARYA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/42003/2024 WP(C)/24849/2024	PRABHABATI ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
251	D-WP(C)/37565/2024 WP(C)/24850/2024	PREMSAGAR BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
252	D-WP(C)/42090/2024 WP(C)/24851/2024	AJAYA KUMAR ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	D-WP(C)/42144/2024 WP(C)/24852/2024	GOURI SANKAR SAHU VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
254	D-WP(C)/40577/2024 WP(C)/24853/2024	MAHIMA MANJARI SWAIN VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
255	D-WP(C)/41663/2024 WP(C)/24854/2024	SUDHAKAR SAHOO VS R.T.O., DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
256	D-WP(C)/41706/2024 WP(C)/24855/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
257	D-WP(C)/42146/2024 WP(C)/24856/2024	BIMAL SWAIN VS REGISTRAR OF COOPERATIVE SOCIETIES ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
258	D-WP(C)/42167/2024 WP(C)/24857/2024	MANO KHORA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
259	D-WP(C)/41457/2024 WP(C)/24858/2024	M/S. BANSAL INFRASTRUCTURE,RAIPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
260	D-WP(C)/41888/2024 WP(C)/24859/2024	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
261	D-WP(C)/42185/2024	JASODA BISWAS	GOPABANDHU DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24860/2024	VS THE COMMISSIONER CUM PRINCIPAL SECY, CO-OPERATION DEPT, GOVT OF ODISHA	VS	0 //
262	D-WP(C)/41614/2024 WP(C)/24861/2024	BISWANATH PODIAMI VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //
263	D-WP(C)/42104/2024 WP(C)/24862/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
264	D-WP(C)/42268/2024 WP(C)/24863/2024	NIRAD KUMAR SAHOO VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	SATYABRATA MOHANTY VS	// 0 //
265	D-WP(C)/42168/2024 WP(C)/24864/2024	BASUDEV MAHAKUDO VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
266	D-WP(C)/41722/2024 WP(C)/24865/2024	M/S BANSAL INFRASTRUCTURE, RAIPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
267	D-WP(C)/41965/2024 WP(C)/24866/2024	MITALI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
268	D-WP(C)/42456/2024 WP(C)/24867/2024	BIJU SHRAMIKA SAMUKHYA, BBSR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
269	D-WP(C)/36168/2024 WP(C)/24868/2024	BAISAKHI HOTELS AND RESORTS PVT. LTD, SUNDERGARH VS UNION OF INDIA	PRATIK DASH VS	// 0 //
270	D-WP(C)/42541/2024 WP(C)/24869/2024	JOGESWAR BEHERA @ BARIK VS MAHANADI COALFIELDS LTD., ANGUL	BIBHU PRASAD PANDA VS	// 0 //
271	D-WP(C)/41582/2024 WP(C)/24870/2024	BAILOCHAN DAS VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //
272	D-WP(C)/41794/2024 WP(C)/24871/2024	SARAT CHANDRA POTHAL VS	TUSHAR KANTA NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/41610/2024 WP(C)/24872/2024	STATE OF ODISHA LAXMIDHAR BISWAL VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // 0 //
274	D-WP(C)/40313/2024 WP(C)/24873/2024	M/S SAILENDRA NARAYAN COLLEGE VS REGIONAL PROVIDENT COMMISSIONER II (PD)	SAROJA KANTA SAMAL VS	// 0 //
275	D-WP(C)/42595/2024 WP(C)/24874/2024	KRUTIBASH JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
276	D-WP(C)/33660/2024 WP(C)/24875/2024	BANSIDHAR MALIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
277	D-WP(C)/41955/2024 WP(C)/24876/2024	AVA NURSING SCHOOL, BANGIRIPASI VS GOVERNMENT OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
278	D-WP(C)/39222/2024 WP(C)/24877/2024	DR LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
279	D-WP(C)/41832/2024 WP(C)/24878/2024	BIDYA DHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
280	D-WP(C)/37586/2024 WP(C)/24879/2024	SUDAM BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
281	D-WP(C)/42598/2024 WP(C)/24880/2024	RAJESH CHAUDHURY VS ORISSA STATE POLLUTION CONTROL BOARD, BBSR	SANKAR PRAASAD PANI VS	// 0 //
282	D-WP(C)/41224/2024 WP(C)/24881/2024	RATNAKAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
283	D-WP(C)/40796/2024 WP(C)/24882/2024	SIBO RAM PANDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/41872/2024 WP(C)/24883/2024	BHABANI SHANKAR MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
285	D-WP(C)/42490/2024 WP(C)/24884/2024	ORIENT CONSTRUCTIONS PVT LTD VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
286	D-WP(C)/41226/2024 WP(C)/24885/2024	PURNIMA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
287	D-WP(C)/42275/2024 WP(C)/24886/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
288	D-WP(C)/41885/2024 WP(C)/24887/2024	LAXMIKANTA NATH VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
289	D-WP(C)/42216/2024 WP(C)/24888/2024	DEVI PRASAD MOHAPATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
290	D-WP(C)/41975/2024 WP(C)/24889/2024	YASOBANT DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
291	D-WP(C)/41898/2024 WP(C)/24890/2024	ABHIRAM MUKHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
292	D-WP(C)/38608/2024 WP(C)/24891/2024	RESHMATUN BEGUM VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
293	D-WP(C)/42139/2024 WP(C)/24892/2024	SARBESWAR SETHI VS MANASRANJAN SETHI	UMA CHARAN MISHRA VS	// 0 //
294	D-WP(C)/42418/2024 WP(C)/24893/2024	RAJ KUMAR PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
295	D-WP(C)/42694/2024	NITYANANDA BEHERA	SATYAJIT BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24894/2024	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/42082/2024 WP(C)/24895/2024	KIRAN KUMAR PANDA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// () //
297	D-WP(C)/42286/2024 WP(C)/24896/2024	PRAMOD KUMAR PADHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
298	D-WP(C)/42105/2024 WP(C)/24897/2024	NALINI RANJAN MOHANTY VS HOME DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR	SEKH ZAKIR HUSSAIN VS	// () //
299	D-WP(C)/42259/2024 WP(C)/24898/2024	PUSPALATA ROUT VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// () //
300	D-WP(C)/42606/2024 WP(C)/24899/2024	M/S MAA KANAKDURGA ENTERPRISES, BBSR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //
301	D-WP(C)/42293/2024 WP(C)/24900/2024	NAJMA BIBI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// () //
302	D-WP(C)/42650/2024 WP(C)/24901/2024	PINKINA SAMANTARAY VS STATE OF ODISHA	SRIDHAR RATH VS	// () //
303	D-ABLAPL/29435/2024 ABLAPL/10994/2024	RAJESH KHORA @ RAJU KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //
304	D-ABLAPL/28099/2024 ABLAPL/10995/2024	MINATI @ MINA JENA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BARI RAMACHANDRAPUR /446 /2024 () //
305	D-ABLAPL/29094/2024 ABLAPL/10996/2024	HRUSIKESH DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHADRAK TOWN /383 /2024 () //
306	D-ABLAPL/29630/2024 ABLAPL/10997/2024	UDDIN @ SK. SALAUDDIN VS	UNMESH CHANDRA JENA VS	PURUNABAZAR /94 /2017 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/29112/2024 ABLAPL/10998/2024	STATE OF ODISHA DHANESWAR PATRA VS	SUSANTA KUMAR TRIPATHY VS	// KUAKHIA /364 /2024 ()
308	D-ABLAPL/29738/2024 ABLAPL/10999/2024	STATE OF ODISHA NAMITA MANDAL VS	BYOMAKESH TRIPATHY VS	// UMERKOTE /347 /2024 ()
309	D-ABLAPL/29167/2024 ABLAPL/11000/2024	STATE OF ODISHA LAXMIDHARA PARIDA VS	TRILOCHAN NANDA VS	// KHANDAGIRI P.S. /510 /2023 ()
310	D-ABLAPL/29741/2024 ABLAPL/11001/2024	STATE OF ODISHA NITISH KUMAR CHANDAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
311	D-ABLAPL/29175/2024 ABLAPL/11002/2024	STATE OF ODISHA KARPUR ROUT VS	SAKTI PRASAD DAS VS	// KHANDAGIRI P.S. /631 /2024 ()
312	D-ABLAPL/29637/2024 ABLAPL/11003/2024	STATE OF ODISHA BENGA @ AJAY SINGH VS	MANOJ KUMAR PANDA VS	// RAMACHANDI /73 /2024 ()
313	D-ABLAPL/29748/2024 ABLAPL/11004/2024	STATE OF ODISHA SANKAR PRADHAN @ RANJAN KUMAR PRADHAN VS	AKSHAYA KUMAR SUBUDHI VS	// CHANDANPUR /200 /2024 ()
314	D-ABLAPL/29639/2024 ABLAPL/11005/2024	STATE OF ODISHA UDDIN @ SK.SALAUDDIN VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /71 /2017 ()
315	D-ABLAPL/29177/2024 ABLAPL/11006/2024	STATE OF ODISHA DIPASH PRADHAN @ CHIKU VS	S.S.RAY (2) VS	// AIR FIELD P.S. /238 /2024 ()
316	D-ABLAPL/29753/2024 ABLAPL/11007/2024	STATE OF ODISHA CHITTARANJAN @ PAPU @ HIMANSHU SEKHAR BEHERA VS	SURESH KUMAR JENA VS	// BERHAMPUR /78 /2024 ()
317	D-ABLAPL/29646/2024 ABLAPL/11008/2024	STATE OF ODISHA UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// PURUNABAZAR /70 /2017 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/29731/2024 ABLAPL/11009/2024	CHAITANYA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	JANKIA P.S. /340 /2024 () //
319	D-ABLAPL/29764/2024 ABLAPL/11010/2024	MANGULU PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /776 /2024 () //
320	D-ABLAPL/29658/2024 ABLAPL/11011/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /75 /2017 () //
321	D-ABLAPL/29723/2024 ABLAPL/11012/2024	PRABINA SAMANTRAY@NANDA SAMANTARA VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /258 /2024 () //
322	D-ABLAPL/29663/2024 ABLAPL/11013/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /88 /2017 () //
323	D-ABLAPL/29859/2024 ABLAPL/11014/2024	BINAYA KUMAR SAHOO @ BINAYAK KUMAR SAHOO VS STATE OF ODISHA	JAYANTI DAS VS	JAGATSINGPUR /942 /2024 () //
324	D-ABLAPL/28840/2024 ABLAPL/11015/2024	SILU SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	ANGUL SADAR PS /568 /2021 () //
325	D-ABLAPL/29722/2024 ABLAPL/11016/2024	PRAMODA SAMNTARAY@PRAMODA SAMNTARA VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /258 /2024 () //
326	D-ABLAPL/29019/2024 ABLAPL/11017/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /207 /2024 () //
327	D-ABLAPL/29721/2024 ABLAPL/11018/2024	BEENAPANI SAMANTARAY@BINA SAMANTARA VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /258 /2024 () //
328	D-ABLAPL/29093/2024 ABLAPL/11019/2024	HANU@HARESH @PRADIP KUMAR SWAIN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /731 /2024 () //
329	D-ABLAPL/29664/2024	ATUN BHARADWAJ MISHRA	BIJAY KUMAR BEHERA	BHARATPUR PS /492 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11020/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/29667/2024 ABLAPL/11021/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /89 /2017 () //
331	D-ABLAPL/29211/2024 ABLAPL/11022/2024	KANHA SAMANTARAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	SATYABADI /195 /2024 () //
332	D-ABLAPL/29376/2024 ABLAPL/11023/2024	BANABAS TARAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /192 /2024 () //
333	D-ABLAPL/29405/2024 ABLAPL/11024/2024	TUTA NAYAK @ ASHOK KUMAR NAYAK VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	MARKAT NAGAR /99 /2016 () //
334	D-ABLAPL/29670/2024 ABLAPL/11025/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /90 /2017 () //
335	D-ABLAPL/29437/2024 ABLAPL/11026/2024	KSHETRAPAL RANA @ KSHETRA RANA VS STATE OF ODISHA	AMIT KUMAR NATH VS	SINDHIKELA PS /256 /2024 () //
336	D-ABLAPL/29253/2024 ABLAPL/11027/2024	SURENDRA MAHARANA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh) 2(A)CC/0000037/2023
337	D-ABLAPL/29678/2024 ABLAPL/11028/2024	RATNAKAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /302 /2024 () //
338	D-ABLAPL/29681/2024 ABLAPL/11029/2024	BIJAYA KUMAR BARAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MAHANGA /5 /2021 () //
339	D-ABLAPL/29603/2024 ABLAPL/11030/2024	SANJAY PANDEY @SANJAY KUMAR PANDEY VS STATE OF ODISHA	SARVAVID SUBAS PRADHAN VS	BHASMA /250 /2024 () //
340	D-ABLAPL/27701/2024 ABLAPL/11031/2024	SMITA PATRO VS	BADRI NARAYAN PANDA VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/29078/2024 ABLAPL/11032/2024	STATE OF ODISHA AMIT KUMAR NAYAK VS	RAKESH KUMAR DAS VS	// MOHANA /27 /2012 ()
342	D-ABLAPL/29328/2024 ABLAPL/11033/2024	STATE OF ODISHA JAGADISH BARAL VS	RAMAKRISHNA NAIK VS	// KHURDA SADAR /213 /2024 ()
343	D-ABLAPL/29805/2024 ABLAPL/11034/2024	STATE OF ODISHA ZISHAN ANWAR VS	BIJAY JENA VS	// KANTAMAL /117 /2024 ()
344	D-ABLAPL/29803/2024 ABLAPL/11035/2024	STATE OF ODISHA SK. AJAHARUDDIN VS	DEBASIS SAHOO VS	// NANDIPADA /235 /2024 ()
345	D-ABLAPL/29443/2024 ABLAPL/11036/2024	STATE OF ODISHA SUMANTA TRIPATHY VS	AMIT KUMAR NATH VS	// BANARAPAL /364 /2024 ()
346	D-ABLAPL/30032/2024 ABLAPL/11037/2024	STATE OF ODISHA MAMATA SAMAL VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /177 /2024 ()
347	D-ABLAPL/29617/2024 ABLAPL/11038/2024	STATE OF ODISHA KODANDADHAR NANDI VS	PANCHANAN PANIGRAHI VS	// BHUBAN /441 /2024 ()
348	D-ABLAPL/29632/2024 ABLAPL/11039/2024	STATE OF ODISHA UDDIN @ SK.SALAUDDIN VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /92 /2017 ()
349	D-ABLAPL/29446/2024 ABLAPL/11040/2024	STATE OF ODISHA SANTOSH KUMAR BISWAL VS	PADMANAVA DASH VS	// BASELI SAHI PS /179 /2024 ()
350	D-ABLAPL/30034/2024 ABLAPL/11041/2024	STATE OF ODISHA TRAYANATH BAG VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /177 /2024 ()
351	D-ABLAPL/29534/2024 ABLAPL/11042/2024	STATE OF ODISHA PADMALOCHAN SINGH VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// RASGOBINDPUR /219 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/29817/2024 ABLAPL/11043/2024	ASLESH NATH SHARMA @ MUNA NATH VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /470 /2024 () //
353	D-ABLAPL/29571/2024 ABLAPL/11044/2024	ASHISH MOHAPATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BALLIGUDA /230 /2024 () //
354	D-ABLAPL/29710/2024 ABLAPL/11045/2024	DAMODAR MISHRA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /105 /2024 () //
355	D-ABLAPL/29614/2024 ABLAPL/11046/2024	JAKHYA @ JAKSHYA MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /85 /2024 () //
356	D-ABLAPL/29813/2024 ABLAPL/11047/2024	SUBASH THAMBA @ RINTU VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /181 /2024 () //
357	D-ABLAPL/29642/2024 ABLAPL/11048/2024	UDDIN @ SK. SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /72 /2017 () //
358	D-ABLAPL/29736/2024 ABLAPL/11049/2024	BANITA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /751 /2024 () //
359	D-ABLAPL/29821/2024 ABLAPL/11050/2024	RAJESH PAUL VS STATE OF ODISHA	MANORANJAN DAS VS	KHURDA MODEL /337 /2024 () //
360	D-ABLAPL/29758/2024 ABLAPL/11051/2024	SARAT CHANDRA SAMAL @ SARAT SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	DHARMASALA /327 /2015 () //
361	D-ABLAPL/30028/2024 ABLAPL/11052/2024	NILU KARNA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /289 /2024 () //
362	D-ABLAPL/29843/2024 ABLAPL/11053/2024	BRUNDABAN RAY VS STATE OF ODISHA	MANORANJAN DAS VS	/ /0 () //
363	D-ABLAPL/30030/2024	SAROJ KUMAR KARNA	BIKASH KARAN	MANAMUNDA /289 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11054/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/29601/2024 ABLAPL/11055/2024	LAKHI @ LAXMIMANI DAS @ LAXMI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /165 /2024 () //
365	D-ABLAPL/30153/2024 ABLAPL/11056/2024	SUNITA PANIGRAHI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	CUTTACK VIGILANCE /11 /2024 () //
366	D-ABLAPL/28898/2024 ABLAPL/11057/2024	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MATHILI /180 /2024 () //
367	D-ABLAPL/29726/2024 ABLAPL/11058/2024	SARMILA SINGH VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	JAGATSINGPUR /826 /2024 () //
368	D-ABLAPL/29996/2024 ABLAPL/11059/2024	MOHINDER SINGH RAINA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	BAREIPALI /184 /2024 () //